

High Court of Jammu and Kashmir at Srinagar.

No: 894

Order

Dated: 11/10/2018

Sanction is hereby accorded to the additional allotment of funds in favour of the following Courts, under Major Head 2014-Adm. Of Justice, Sub Head 0488-D&S Judges, under various object heads during the current financial year 2018-19 as per detail given below:-

Rs. In lacs.

S.No.	Name of the Court	001 Salary.	002 T.E.	007 O.E.	014 POL	054- Furniture and furnishings	641- P&ORB (NPS)	006 Tele phone
1	Pr. D&S Judge, Bandipora.	30.00	---	0.20	---	1.00	0.50	---
2	Pr. D&S Judge, Ramban.	30.00	---	0.20	---	---	0.50	0.15
3	Pr. D&S Judge, Reasi.	---	0.30	---	---	---	---	---
4	Pr. D&S Judge, Kargil.	---	0.40	---	---	---	0.40	---
5	Addl. D&S Judge, Baramulla	---	---	0.07	---	---	---	---
6	Addl. D&S Judge, Sopore.	20.00	---	---	0.30	---	0.50	---
7	Ist. Addl. D&S Judge, Jammu	15.00	0.40	0.20	0.30	---	0.40	--
8	Ist. Addl. D&S Judge, Srinagar.	15.00	---	0.20	---	---	0.50	---
9.	2 nd . Addl. D&S Judge, Srinagar.	30.00	---	0.20	---	---	0.60	---
10	C.J.M. Bandipora.	10.00	---	0.15	0.15	---	0.30	---
11	Spl. Mob. Mag. Bhaderwah.	15.00	0.50	---	0.20	---	0.50	---
12	Sub Judge, Pattan.	---	0.40	0.10	0.10	---	---	0.15
13	Sub Judge, Jammu.	---	0.05	0.10	---	---	0.20	0.05
14	Munsiff, Sankoo.	15.00	---	---	---	---	0.30	---
15	Munsiff, Kalakote.	---	0.30	0.10	0.15	---	---	---
16	Munsiff, Tangdhar.	---	0.40	0.20	0.20	---	---	---
17	Munsiff, Thanamandi.	15.00	---	---	---	---	0.50	0.10
18	Munsiff, Magam.	---	0.40	---	0.20	---	0.30	---
19	Munsiff, Kangan.	15.00	---	---	0.20	---	0.50	0.09
20	Munsiff, Mahore.	5.00	---	---	0.10	0.30	---	---
21	Ist. Addl. Munsiff(Forest), Jammu.	10.00	---	0.10	0.15	---	0.30	---
22	Addl. Mob. Mag. Reasi.	---	---	0.10	---	---	0.50	---
23	Addl. Mob. Mag. Thanamandi.	15.00	---	0.20	0.20	---	0.40	---

By Order.

No: 40492-528/AC Dated: 11/10/2018



Deputy Registrar (Accts) 11/10

Copy to the:-

- 1-4 Pr. D&S Judge. Bandipora/Ramban/Reasi/Kargil
5. Addl. Distt. & Sessions Judge, Baramulla.
6. Addl. D&S Judge, Sopore.
- 7-8. Ist. Addl. D&S Judge, Srinagar/Jammu.
9. 2nd. Addl. D&S Judge, Srinagar.
10. C.J.M. Bandipora.
- 11-12 Sub Judge, Pattan./Jammu
- 12-20 Munsiff, Sankoo/Tangdhar/Thanamandi/Magam/Kangan/Mahore/Kalakote.
21. Ist. Addl. Munsiff (Forest Magistrate) Jammu
- 22-23 Addl. Mobile Magistrate, Reasi/Thanamandi.
24. Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
- 25 Treasury Officer, Saddar Try. Srinagar.
- 26-38 Treasury Officer, Bandipora/Ramban/Reasi/Kargil/Baramulla/Pattan/Sankoo/Tangdhar/Thanamandi/Magam/Kangan/Mahore/Kalakote/Sopore.

..... for information and necessary action.

39 Order Book.

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